- (i) (a) Annual Report and Accounts of the National Institute of Social Defence (NISD), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the National Institute of Social Defence (NISD), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.
- (iii) (a) Annual Report and Accounts of the National Institute of Social Defence (NISD), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) to (ii), See No. L.T. 97/18/24]

I. Notifications of the Ministry of Information and Broadcasting

II. Accounts (2022-23) of Prasar Bharati (Broadcasting Corporation of India), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Information and Broadcasting, under sub-section (3) of Section 8 of the Cinematograph Act, 1952:-
 - (1) G.S.R. 214(E)., dated the 15th March, 2024, publishing the Cinematograph (Certification) Rules, 2024.
 - (2) G.S.R. 317(E), dated the 7th June, 2024, publishing the Cinematograph (Adjudication of Penalty) Rules, 2024.

[Placed in Library. For (1) and (2), See No. L.T. 152/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 21 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990: -

- (a) Annual Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 98/17/24]

Report and Accounts (2022-23) of National Rural Infrastructure Development Agency, New Delhi and related papers

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the National Rural Infrastructure Development Agency, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 103/18/24]

Notifications of the Ministry of Agriculture and Farmers Welfare

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी): महोदय, मैं डा. राजेंद्र प्रसाद केंद्रीय कृषि विश्वविद्यालय अधिनियम, 2016 की धारा 46 की उप धारा (2) के अधीन कृषि एवं किसान कल्याण मंत्रालय की निम्नलिखित अधिसूचनाओं और समीक्षा तथा विलंब संबंधी विवरणों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) No. 408/DRPCAU (VC), Pusa., dated the 25th October, 2023, notifying an Ordinance regarding the conditions of residence of the students of the Dr. Rajendra Prasad Central Agricultural University, Pusa, as mentioned therein.
- (2) No. 409/DRPCAU (VC), Pusa., dated the 25th October, 2023, notifying an Ordinance regarding the procedure of appointment and emoluments of employees other than those for whom provisions has been made in the Statutes in the Dr. Rajendra Prasad Central Agricultural University, Pusa, as mentioned therein.
- (3) No. 410/DRPCAU (VC), Pusa., dated the 25th October, 2023, notifying an Ordinance regarding the provision of establishment of Special Centres, Specialized Laboratories in the Dr. Rajendra Prasad Central